

THE HIGH COURT OF KERALA

Kochi – 682 031
Dated - 15/12/2015

PROCEEDINGS

Judiciary – Appointment of Principal Counsellors, Family Court – Orders issued.

Read : Rule 17 of the Family Courts (Kerala) Rules, 1989

ORDER NO B1(C) – 93947/2015

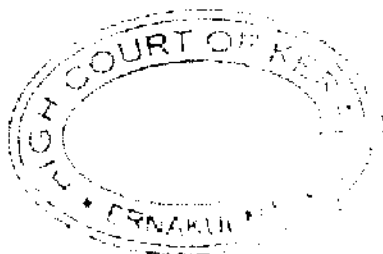
1. Smt. Jyothy P.V, Thellikottu Vila, Poikamukku P.O, Attingal, Thiruvananthapuram, Pin – 695103 is appointed as Principal Counsellor, Family Court in the scale of pay of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Kottarakkara. She will take charge as Principal Counsellor, Family Court, Kottarakkara from the Principal Counsellor, Family Court, Kollam.

2. Smt. Rainy John, Ambalathinkal House, Enanalloor, Muvattupuzha, Ernakulam – 686673 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Pala. She will take charge as Principal Counsellor, Family Court, Pala from the Principal Counsellor, Family Court, Ettumanoor.

3. Smt. Sija S, Sreebhavan, CKRA 209, Chekkalamukku, Sreekariyam, Thiruvananthapuram – 695017 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Chavara. She will take charge as Principal Counsellor, Family Court, Chavara from the Sheristadar, Family Court, Chavara.

4. Smt. Rekha T N, Thekkineth House, Karimugal P.O., Ernakulam – 682303 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Alappuzha. She will take charge as Principal Counsellor, Family Court, Alappuzha from the Sheristadar, Family Court, Alappuzha.

5. Sri. Joffer Correya, Ambat House, Kannachan Thodu Road (West), Pachalam P.O., Ernakulam – 682012 is appointed as Principal Counsellor, Family Court in the scale of pay of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Kattappana. He will assume charge as Principal Counsellor, Family Court, Kattappana.



Amal

6. Smt. Nisha K M, Savithri Nivas, Anjukunnu P.O, Mananthavady, Wayanad – 670645 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Kannur. She will take charge as Principal Counsellor, Family Court, Kannur from the Sheristadar, Family Court, Kannur.

7. Smt. Reshmi Jayamohan, House No. 10, Highland Park, Kudappanakunnu P.O, Thiruvananthapuram – 695043 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Pathanamthitta. She will take charge as Principal Counsellor, Family Court, Pathanamthitta from the Principal Counsellor, Family Court, Thiruvalla.

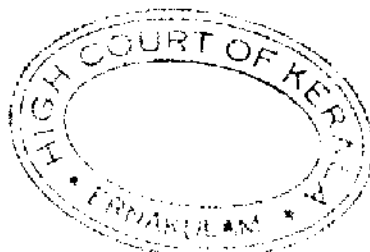
8. Smt. Sindhu T.S, Plassery House, Keezhadoor, Meladoor P.O, Thrissur, Pin-680741 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Palakkad. She will take charge as Principal Counsellor, Family Court, Palakkad from the Sheristadar, Family Court, Palakkad.

9. Smt. Belkees C. J, Ceethakulath House, Tanur P.O, Malappuram – 676302 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Thalassery. She will assume charge as Principal Counsellor, Family Court, Thalassery.

10. Smt. Sumayya Puthan Veedu, Puthen Veedu House, Kallachi P.O, Calicut – 673506 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Kasaragod. She will assume charge as Principal Counsellor, Family Court, Kasaragod.

11. Smt. Honey T.R, Thattil House, Choondal P.O, Thrissur – 680502 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Tirur. She will take charge as Principal Counsellor, Family Court, Tirur from the Sheristadar/Jr.Superintendent, Family Court, Tirur.

12. Sri. Anoop K.P, Kallankulangara House, Manthondikunnu, Sulthan Bathery P.O, Wayanad – 673592 is appointed as Principal Counsellor, Family Court in the scale of pay of of Rs. 20,740 -36,140 and posted as Principal Counsellor, Family Court, Kalpetta. He will take charge as Principal Counsellor, Family Court, Kalpetta from the Sheristadar/Jr.Superintendent, Family Court, Kalpetta.

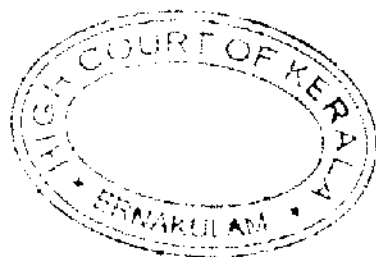


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The candidates are informed that he/she will be on probation for a period of two years within a continuous period of three years.

He/she is directed to report for duty within one week of receipt of this order before the Judges of the concerned Family Courts. The appointment shall be terminated without notice if the High Court is not satisfied of the character and antecedents of the candidate on subsequent verification.

The Judges of Family Courts concerned will administer the oath of allegiance as per the High Court Circular No. 18/64 dated 09/12/1964 to the candidates when he/she is allowed to join duty.



(By Order),

N. Anil Kumar
Registrar (Subordinate Judiciary)

To,

The Accountant General (A&E) Kerala, Thiruvananthapuram,
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram,
The Principal Secretary to Government, Home(C) Department, Thiruvananthapuram
(with C/L)

The Director of Public Relations, Thiruvananthapuram,
The Director and Addl. Director of Kerala Judicial Academy, Ernakulam,
The Member Secretary, Kerala State Legal Services Authority, Ernakulam,
The District Judge, Kollam, Kottayam, Alappuzha, Thodupuzha, Kannur,
Pathanamthitta, Palakkad, Thalassery, Kasaragod, Manjeri, Kalpetta.
The Judge, Family Court, Kottarakkara, Kollam, Pala, Ettumanoor, Chavara,
Alappuzha, Kattappana, Kannur, Pathanamthitta, Thiruvalla, Palakkad, Thalassery,
Kasaragod, Tirur, Kalpetta.

The officers and courts concerned.

The Private Secretary to the Hon'ble the Chief Justice, High Court,

The Public Relations Officer, High Court,

The B2, B3, B4, B5, C1, D2, E1, I1, E-courts Cell & Computer Cell, High Court,

The Administrative Records Section, High Court(2 copies)

The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.